

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

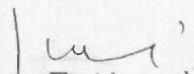
ORDER

No: 590

Dated: 06.10.2015

Sh. Javed Ahmad Rana, Munsiff/Addl. Spl. Mobile Magistrate, Surankote (under 13th Finance Commission) and Sh. Tabraiz Ahmad, District Mobile Magistrate (T), Doda, shall swap their places of posting with immediate effect.

BY ORDER

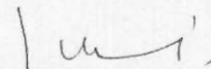

(Kaneez Fatima)
Registrar General

No: 16851-70/CS

Dated: 06.10.2015

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Judges, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
.....for information.
5. Principal District & Sessions Judge, Poonch/Bhaderwah,
6. Munsiff/Addl. Spl. Mobile Magistrate Surankote (under 13th F. C.),
7. District Mobile Magistrate (T), Doda,
.....for information & necessary action.
8. Sh. _____,
.....for information & necessary compliance.
9. Incharge NIC for uploading the same on website.
10. Office file


Registrar General